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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2021

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For orders IA 102/2020 – Directions to respondents <b>Liquidation</b>	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Ramachan dra D Choudhary – Liquidator	Vikram Hospitals Pvt Ltd	Anil Kumar for Liquidator  Atul Sharma for liquidator , Abhishek Patil for R1- R6 in IA 102/2020

ADVOCATE FOR PETITIONER/s:

*Atul Sharma  
Abhishek Patil*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Atul Sharma, learned Counsel for the Liquidator and Mr. Abhishek Patil, learned Counsel for the R1-R6 in I.A No.102 through Video Conference.

Learned Counsel for the Liquidator is directed to file his latest statement for liquidation process. He is also directed to strictly follow the IBBI Liquidation Process and complete the liquidation within prescribed time.

Post the case on 16.03.2020. *35*

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**MEMBER (T)**

Amar

*35*

**MEMBER (J)**

Verified

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Court Officer